

DIVISION BENCH O-144

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/676(KB)2018  
IA/1056(KB)2020  
IA/1178(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> February, 2021, 10:30  
A.M

Name of the Company	SRI ARANATH LOGISTICS LIMITED		
Under Section	IBC Under Sec 10 (CIRP)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances through video conference**

For Centrum Financial Services Ltd., (Financial Creditor)

Mr. Jishnu Chowdhury, Advocate,  
Mr. Aritra Basu, Advocate  
Mr. Joydeep Guha, Advocate  
Mr. Vishwarup Acharyya, Advocate

For the Suspended Directors of the Corporate Debtor

Mr. Dharendra Nath Sharma, Adv  
Ms. Sananda Mukhopadhyay, Adv  
Mr. Supriyo Ranjan Saha, Adv

For the RP

Mr. Soumitra Lahiri, Resolution Professional in person

For CFM ASSET RECONSTRUCTION PRIVATE LIMITED

Mr. Joy Saha, Senior Advocate  
Mr. Aishwarya Kumar Awasthi, Advocate

**ORDER**

Ld. Counsel for the parties present.

Due to paucity of time, list this matter on 08.03.2021.

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**